

forest land for non-forest purposes; as it is required for *GOLETI No. 2* open cast block, in Rebbana Reserve Forest in Bellampalli division, Adilabad district;

(b) if so, the reasons for delay in giving clearance; and

(c) the time by which clearances likely to be accorded from forest and environmental angles?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c) The State Government of Andhra Pradesh and concerned Project Authority were requested to submit material information which has not been received so far. The case stands rejected for non-furnishing of information. The case can be reopened on receipt of the information required.

Growth of Engineering Colleges Based on Capitation Fee

1667. SHRI J. CHOKKA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is mushroom growth of private engineering colleges in different States based on capitation fee;

(b) whether the Government colleges are able to meet the man-power demands of the engineering industry;

(c) if so, the reasons for permitting engineering colleges in private sector when a large number of engineering graduates are unemployed; and

(d) the steps proposed to be taken to check setting up of engineering colleges in private sector?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) In ear-

ly 80's a number of private Engineering Colleges were established with the permission of the State Governments of Andhra Pradesh, Bihar, Karnataka, Maharashtra and Tamil Nadu on self-financing/no grant basis without the prior approval of All India Council for Technical Education (AICTE).

(b) According to the information of National Technical Manpower Information System (NTMIS) the demand in conventional disciplines like Civil, Mechanical, Electrical etc. are fully met but in new emerging areas of technology, the gap between demand—supply of technical manpower do exists.

(c) All India Council for Technical Education (AICTE) is not encouraging the establishment of new private engineering colleges in conventional areas but have permitted setting up of such colleges in emerging areas where there is a shortage of technical man-power.

(d) As per AICTE Act, 1987, no technical institution can now be established without the prior approval of AICTE.

[Translation]

Nehru Memorial Museum and Library

1668. SHRI MOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware that a portion of the Nehru Memorial Museum and Library has been allotted to Nehru Cambridge Society and Kamla Nehru Hospital Society, as a result of which the main functions of the institution are being hampered;

(b) if so, whether the Government have received any complaints about it; and

(c) the steps taken by the Government in this regard?